

THE HIGH COURT OF MEGHALAYA

AT SHILLONG

NO.HCM II/33/2013/ 2164

Dated Shillong 17th June'2016

The High Court of Meghalaya invites Sealed Quotations affixing non-refundable Court Fee Stamp of Rs 20/- (Rupees Twenty) only for the disposal of newspapers and magazines in the office of the Registrar General, High Court of Meghalaya. The quantity of Newspapers is approx 500 (Five hundred) kgs and of Magazines is approx 40 (Forty) kgs. The intending firms are to quote the rate per kg separately for Newspapers and Magazines. The cost of loading, transporting, unloading, labour charges etc. should be borne by the successful bidder.

The envelope containing the quotation should be superscribed with "Quotation for the disposal of old Newspapers & Magazines – High Court of Meghalaya" and addressed to Registrar General, High Court of Meghalaya, Shillong – 793001 on or before the 18th of July'2016 and the quotations will be opened at 2:00 PM on the same day.



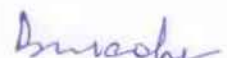
REGISTRAR GENERAL

NO.HCM II/33/2013/ 2164A

Dated Shillong 17th June'2016

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